

[श्री राम निवास मिर्धा]

हिस्से लगे रहते हैं वे ऊपरी वायुमंडल के बारे में मालूम करने संबंध चीजें होती हैं जिनके द्वारा जानकारी आती है। यह बात भी संभव है कि इस प्रकार के बल्लूनों में कुछ इस प्रकार के उपकरण हों, लेकिन जबतक उपकरण मिल न जाय, उनकी जांच न हो जाय, तब तक निश्चित रूप से यह नहीं कहा जा सकता है कि किस प्रकार के उपकरण थे।

SHRI C. D. PANDE (Uttar Pradesh) : Sir, I am really constrained to observe that the Government has not taken the whole question very seriously. The matter has been diverted to a lower key. The real question is whether the Government is in a position to detect any overflight of our space. If you have failed in that it is your duty, not (the duty of the Government of Bihar to whom you are referring again and again. The emphasis of the Minister is on the contents of the balloons. There was literature, there were pictures of Chiang-Kai-Shek in them and therefore they were harmless. They could have contained pictures of Chiang-Kai-Shek, they could have contained bombs also. They can come from Taiwan and they could come from Peking also. The whole thing is whether the Government is serious about checking any intrusion into our air space. And my opinion is that you have completely failed in making a proper guard of our air space. You are emphasising that there is nothing dangerous. Then, I ask : What was the purpose in sending these ? Was it only meteorological ? May I also know if there were other parties also in the land of Bihar who were waiting for that balloon, those in whose hands that balloon fell ? Who were the beneficiaries of the things that contained in that balloon ? These are the questions and there must have been some conspiracy with foreign countries. Therefore, the Government should come forward with detailed information as to how these things are happening year after year and they are unable to detect the violation of our air space.

SHRI RAM NIWAS MIRDHA : The hon'ble Member has raised a lot of things.

There is no question of the Government being complacent on this matter. At the same time I would like to state very clearly that we need not take a very alarmist and sensational view, as some hon'ble Members have taken in this matter. We should not read things which do not exist. There is no question of any sinister conspiracy, namely, somebody waiting on the ground in the forests for something to fall from the sky or trying to cook up things of that nature. We certainly are not complacent. At the same time the Government certainly does not share the alarmist view that the hon'ble Member is taking.

CLARIFYING THE EARLIER STATEMENT BY MINISTER MADE IN THE RAJYA SABHA ON JUNE 16, 1971

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI PRAKASH-CHAND B. SETHI) : Sir, I beg to lay on the Table a statement (in English and Hindi) clarifying my earlier statement made in the Rajya Sabha on June 16, 1971, in response to a calling attention notice, [Placed in library. Sec No. LT—r. 14/71].

PAPERS LAID ON THE TABLE

THE MYSORE TALUK BOARDS (GUIDANCE OF OFFICERS, GRANT OF COPIES AND MISCELLANEOUS PROVISIONS) RULES, 1971

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : Sir, I beg to lay on the Table a copy of the Mysore Government Notification No. DPC/5/RPA/68, dated the 6th May, 1971, publishing the Mysore Taluk Boards (Guidance of Officers. Grant of copies and Miscellaneous Provisions) Rules, 1971, under section 246 of the Mysore Village Panchayats and Local Boards Act, 1959, read with clause (c) (iv) of the Proclamation, dated the 2 th March, 1971, issued by the President in relation to the State of Mysore, together with a statement